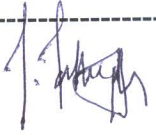


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Ramakrishnan Viraraghavan	Counsel for Petitioners	
	S. Sathyaganesh		
	R. VIDHYA SHANKAR	ADV for RESPONDENTS	R. Vidhya Shankar

ORDER

Shri Sathya Ganesh, representing counsel for petitioner present. Shri R Vidhya Shankar, counsel for R1 to R3 & R5 present. Counsel for respondents insisted on hearing of CA-3/2014 urgently. Both the counsels are directed to argue in CA-3/2014 and CA-1/2014 & CA-2/2014 filed by the petitioner. Time extended at request. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)